

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF AVON SERVICES (PRODUCTION AND AGENCIES) PRIVATE LIMITED

1.	Name of corporate person	AVON SERVICES (PRODUCTION AND AGENCIES) PRIVATE LIMITED
2.	Date of incorporation of corporate person	July 21, 1959
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Maharashtra, Mumbai under Companies Act, 1956
4.	Corporate identity number / limited liability identity Number of corporate person	U51900MH1959PTC011404
5.	Address of the registered office and principal office (if any) of corporate person	3 rd Floor, 192 Pushpa Kunj, Station Road, Wadala (West), Mumbai 400031
6.	Liquidation commencement date of corporate Person	February 24, 2021
7.	Name, address, email address, telephone number and The registration number of the liquidator	NEENA J BHATIA C 93, Snehadhara, Dadabhai Cross Road No 3, Vileparle West, Mumbai 400056. njbhatia21@gmail.com 9870002130 IBBI/IPA-002/IP-N00199/2017 -18/10565
8.	Last date for submission of claims	March 25, 2021

Notice is hereby given that the *Avon Services (Production and Agencies) Private Limited* has commenced voluntary liquidation February 24, 2021.

The stakeholders of Avon Services (Production and Agencies) Private Limited are hereby called upon to submit a proof of their claims, on or before March 25, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Neena J Bhatia
IBBI/IPA-002/IP-N00199/2017-18/10565

Date: February 24, 2021 Place: Mumbai